

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**MUMBAI BENCH, MUMBAI.**

**ORIGINAL APPLICATION No.110/2019.**

**Date of Decision: 07.02.2019.**

***CORAM: DR. BHAGWAN SAHAI, MEMBER (A)***  
***R.N. SINGH, MEMBER (J)***

1. Arvind Kumar Bansod S/o Ashok Kumar Bansod, Age 26 years, Occu: Commercial Siding Clerk, Boarkhedi Railway Station. R/at 104 Wing 2 Aassinsana Apartment, Motibagh, Avsar Nagar, Nagpur -440 001.
2. Shahabaj Alam, S/o Kayyum Ansari Age 27 years, Occ: Commercial Goods Clerk, Central Railway, Ghughus Railway Station. R/at Shalom Nagar, Behind Tripati Bhavan, in front of Shalom Church, Ghuggus, Chandrapur – 442 505. ... *Applicants*

*(By Advocate Shri R.K. Shrivastava)*

**VERSUS**

1. The General Manager, Central Railway C.S.M.T., Mumbai 400 001.
2. The Divisional Railway Manager, Central Railway, Nagpur, Division, Kingsway, Nagpur 440 001. ... *Respondents*

**ORDER (Oral)**

*Per : Dr. Bhagwan Sahai, Member (A)*

Heard the learned counsel for the Applicants.

2. The case record reveals and the counsel for the applicants concedes that the representation made by them dated 19.12.2018 is yet to be decided by the respondents.

3. Learned counsel for the applicants submits that the applicants would be satisfied, if at this stage the OA is disposed of with direction to the respondents to decide the aforesaid pending representation dated 19.12.2018 of the applicants.

4. In view of this, the OA is disposed of at the admission stage with direction to the competent authority under the respondents to decide the pending representation of the applicants by passing a reasoned and speaking order within two months of receipt of certified copy of this order.

5. In the aforesaid terms, the OA is disposed of. No order as to costs.

(R.N. Singh)  
Member (J)

(Dr. Bhagwan Sahai)  
Member (A)

dm.

JW  
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